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OA 706/93

16.8.2000 Hon. Mr. Justice R.R.K. Thiruvelli, VC

Hon. Mr. S. Dayal, A.M.

list has been revised. ^u applicant
Nobody is present for the ~~proceedings~~ ^{respondents} -
^{Shri Lalji Singh, learned counsel for the}
The application is dismissed in
default. no order as to costs.


A.M.


VC

lw,